

[English]

**Reservation of Items for manufacture
by Small Scale Units**

3524. SHRI V. SOBHANADREESWARA RAO: Will the Minister of INDUSTRY be pleased to state:

(a) whether Union Government propose to introduce a Bill in the Parliament providing for the reservation of certain items for exclusive manufacture by the Small Scale Units;

(b) if so, the details thereof; and

(c) the likely date by which such a Bill will be introduced?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c). Provision for reservation of specified articles for exclusive production by ancillary or small scale industrial undertakings is made in Section 5 of the Industries (Development and Regulation) Amendment Act, 1984. Provision has also been made in this Section for the requirement of obtaining COB licences by existing industrial undertakings manufacturing the reserved items. Their capacity is pegged to the level existing on the date of reservation of the item for SSI Sector. Violation of these provisions is made punishable under Section 24 of Industries (Development and Regulation) Act, 1951, vide Section 4 of the Amending Act of 1984. In case large industrial undertakings wish to take up manufacture of items reserved for SSI Sector, their applications can be considered only if they undertake an export obligation of a minimum of 75% of new or additional production to be achieved within a maximum period of 3 years.

Telecast of "Ramayan"

3525. SHRIMATI D.K. BHANDARI:
SHRI E. AYYAPU REDDY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is proposed to resume telecast of TV serial "Ramayan" in November, 1988;

(b) if so, the number of episodes to be telecast and the incidents to be covered; and

(c) the time allotted for the serial and the advertisements?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): (a) It has been decided to telecast the remaining part of the serial 'Ramayana' from December 9, 1988 at 9.00 p.m.

(b) The number of episodes approved for telecast is 39, in which the Lav-Kush Kand of Ramayana will be shown.

(c) Each episode of the serial is of 25 minutes duration including the advertisements of the sponsors. The duration of spot advertisements in connection with this serial depends on the bookings for each day of telecast.

**Demand for LPG in Palghat District,
Kerala**

3526. SHRI V.S. VJAYARAGHAVAN:
Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the demand for LPG in Palghat district of Kerala;

(b) the extent to which it has been met;